the District Authority fails to respond within the stipulated time of six months from date of application for sale of ammonium nitrate from a storehouse exceeding 30 MT as per the Ammonium Nitrate rules, 2012;

- (b) if so, whether the licensing authority would issue NOC who has been granted prior approval or any other designated authority by the Central Government;
 - (c) if so, the details thereof;

Written Answers to

- (d) if not, the reasons therefor; and
- (e) what action can be taken against the District Authority who has delayed issue of NOC without assigning any reasons therefor within the stipulated time?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir.

- (b) and (c) Question does not arise.
- (d) As per the provisions of Rule 34 of Ammonium Nitrate Rules, 2012, only District Authority is authorized for issue of No Objection Certificate for storage of Ammonium Nitrate for sale. The Rules do not provide for alternative authority for issue of NOC in case of delay on the part of District Authority.
- (e) The applicant can approach immediate superior to such District Authority in the concerned State Government.

Unabated increase of missing children

3692. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS he pleased to state:

- (a) whether there is unabated increase of missing children in the country;
- if so, the details thereof; (b)
- whether the Apex Court has expressed its unhappiness over this state of affairs;
- whether the Apex Court has given some directions in the matter to control this (d) abuse:
- whether Government has devised some action plan to control this menace; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As per information available, the State-wise and sexwise number of children missing, traced and untraced in the country during the last three 64

years, 2011, 2012 and 2013 along with the percentage of untraced children are given in Statement (*See* below).

(c) and (d) The Hon'ble Supreme Court in Writ Petition (Civil) 75 of 2012, Bachpan Bachao Andolan vs Uol has expressed its concern over rise in number of missing children and has given directions. In pursuance of this Ministry of Home Affairs has already circulated an Advisory to file FIR in case of missing children dated 25th June, 2013.

(e) and (f) Criminal Law (Amendment) Act 2013 has come into force wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A IPC which provide for comprehensive measures to counter the menace of human trafficking including trafficking of children for exploitation in any form including physical exploitation or any form of sexual exploitation, slavery, servitude, or the forced removal of organs. There are also specific legislations relating to trafficking in women and children i.e. Immoral Traffic (Prevention) Act, 1956, Prohibition of Child Marriage Act, 2006, Bonded Labour System (Abolition) Act, 1976, Child Labour (Prohibition and Regulation) Act, 1986, Transplantation of Human Organs Act, 1994, Juvenile Justice (Care and Protection of Children) Act, 2000.

Ministry of Women and Child Development has launched a portal namely 'TrackChild' in the country, which is aimed at maintaining the data of all children availing rehabilitation services under the Integrated Child Protection Scheme (ICPS). It is designed to have two parts as 'Missing' and 'Found' section where every particular details of the missing / found children; like physical attributes, place of missing / recovery, special identification marks etc., as reported in the Police Stations are stored in database. The special software along with search engine, then matches the identical parameters of recovered children within its database uploaded from various functionaries of ICPS to facilitate identification of recovered children.

The Ministry of Home Affairs had also issued a detailed Advisory on missing children and steps to be taken for tracing the children on 31st January, 2012. It includes various directions to States / UTs like computerization of records, involvement of NGOs and other organizations, community awareness programmes etc. A comprehensive proforma has been circulated to all States/UTs to facilitate better data collection on missing and found children.

Statement
Yearwise Information on Missing/Traced/Untraced Children for the year 2011-2012 & 2013

Sl. No.	State	Sex	No. of	Total	Total	State-wise	State-wise	State-wise	%
			Missing	Traced	Untraced	Total Missing	Total Traced	Total	Untraced
			Children		(4-5)	(M+F)	(M+F)	Untraced (M+F)	
1	2	3	4	5	6	7	8	9	10
Year 2	011								
1.	Andaman and Nicobar Islands	Male	19	16	3	67	58	9	13.4
		Female	48	42	6				
2.	Andhra Pradesh	Male	2084	1398	686	5470	3767	1703	31.1
		Female	3386	2369	1017				
3.	Arunachal Pradesh	Male	23	16	7	64	47	17	26.6
		Female	41	31	10				
4.	Assam	Male	835	450	385	2290	1329	961	42.0
		Female	1455	879	576				
5.	Bihar	Male	504	237	267	889	504	385	43.3
		Female	385	267	118				
6.	Chandigarh	Male	104	90	14	211	164	47	22.3
		Female	107	74	33				
7.	Chhattisgarh	Male	1248	871	377	3905	2525	1380	35.3
		Female	2657	1654	1003				
8.	Dadra and Nagar Haveli	Male	2	2	0	7	5	2	28.6
		Female	5	3	2				

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1	2	3	4	5	6	7	8	9	10	
9.	Daman and Diu	Male	4	3	1	8	6	2	25.0	_
		Female	4	3	1					Wrii
10.	Delhi	Male	2943	2427	516	6054	4823	1231	20.3	ten .
		Female	3111	2396	715					4nsv
11.	Goa	Male	108	88	20	248	203	45	18.1	Written Answers to
		Female	140	115	25					to
12.	Gujarat	Male	1074	637	437	3317	1719	1598	48.2	
		Female	2243	1082	1161					
13.	Haryana	Male	698	451	247	1191	756	435	36.5	[RAJYA SABHA]
		Female	493	305	188					YA
14.	Himachal Pradesh	Male	192	172	20	437	393	44	10.1	SAB
		Female	245	221	24					$_{ m HA}$
15.	Jammu and Kashmir	Male	198	155	43	441	340	101	22.9	
		Female	243	185	58					
16.	Jharkhand*	Male	0	0	0	0	0	0	_	
		Female	0	0	0					U_{l}
17.	Karnataka	Male	1624	968	656	3838	2356	1482	38.6	ıstar
		Female	2214	1388	826					red
18.	Kerala	Male	428	310	118	1283	981	302	23.5	Unstarred Questions
		Female	855	671	184					stio

Female 0 0 0	Written Answers to
	7.1
20. Madhya Pradesh Male 4369 3314 1055 12134 8526 3608 29.7	1n
Female 7765 5212 2553	swei
21. Maharashtra Male 5932 4702 1230 14133 11014 3119 22.1	rs to
Female 8201 6312 1889	
22. Manipur Male 37 21 16 72 50 22 30.6	
Female 35 29 6	
23. Meghalaya Male 68 60 8 173 154 19 11.0	
Female 105 94 11	[13]
24. Mizoram Male 6 6 0 9 9 0 0.0	[13 August, 2014]
Female 3 3 0	ust,
25. Nagaland Male 84 23 61 189 63 126 66.7	201-
Female 105 40 65	*
26. Odisha Male 643 122 521 2176 387 1789 82.2	
Female 1533 265 1268	Un
27. Puducherry Male 21 16 5 74 66 8 10.8	star
Female 53 50 3	red (
28. Punjab Male 427 198 229 675 302 373 55.3	Unstarred Questions
Female 248 104 144	stior
29. Rajasthan Male 1635 1306 329 4174 3391 783 18.8	18
Female 2539 2085 454	67

1	2	3	4	5	6	7	8	9	10
30.	Sikkim	Male	24	19	5	77	49	28	36.4
		Female	53	30	23				
31.	Tamil Nadu	Male	961	676	285	2828	1981	847	30.0
		Female	1867	1305	562				
32.	Tripura	Male	149	47	102	523	138	385	73.6
		Female	374	91	283				
33.	Uttar Pradesh	Male	2368	1615	753	3829	2486	1343	35.1
		Female	1461	871	590				
34.	Uttarakhand	Male	334	236	98	614	429	185	30.1
		Female	280	193	87				
35.	West Bengal	Male	5825	2523	3302	19254	7227	12027	62.5
		Female	13429	4704	8725				
	Total for Boys (M)		34971	23175	11796				
	TOTAL FOR GIRLS (F)		55683	33073	22610				
	Grand Total (M+F)		90654	56248	34406	90654	56248	34406	38.0

Note: Source of Data is State Crime Records Bureaux (SCRBx).

^{*}Data not received from Jharkhand.

Statement
Yearwise Information on Missing/Traced/Untraced Children for the year 2012

S1. N	No. State	Sex	No. of Missing Children	Total Traced	Total Un-traced (4-5)	State-wise Total Missing (M+F)	State-wise Traced (M+F)	State-wise Total Un-traced (M+F)	% of Untraced
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	Male	12	5	7	27	12	I5	55.6
		Female	15	7	8				
2.	Andhra Pradesh	Male	1769	888	881	4848	2468	2380	49.1
		Female	3079	1580	1499				
3.	Arunachal Pradesh	Male	32	10	22	96	28	68	70.8
		Female	64	18	46				
4.	Assam	Male	772	330	442	2209	978	1231	55.7
		Female	1437	648	789				
5.	Bihar	Male	833	160	673	1466	310	1156	78.9
		Female	633	150	483				
6.	Chandigarh	Male	62	30	32	156	65	91	58.3
		Female	94	35	59				
7.	Chhattisgarh	Male	1225	988	237	3852	2828	1024	26.6
		Female	2627	1840	787				

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1	2	3	4	5	6	7	8	9	10
8.	Dadra and Nagar Haveli	Male	4	4	0	6	6	0	0.0
		Female	2	2	0				
9.	Daman and Diu	Male	5	4	1	9	8	1	11.1
		Female	4	4	0				
10.	Delhi	Male	2356	1228	1128	4917	2543	2374	48.3
		Female	2561	1315	1246				
11.	Goa	Male	108	90	18	269	221	48	17.8
		Female	161	131	30				
12.	Gujarat	Male	1375	1242	133	3798	3350	448	11.8
		Female	2423	2108	315				
13.	Haryana	Male	722	402	320	1211	671	540	44.6
		Female	489	269	220				
14.	Himachal Pradesh	Male	178	114	64	374	212	162	43.3
		Female	196	98	98				
15.	Jammu and Kashmir	Male	239	110	129	461	197	264	57.3
		Female	222	87	135				
16.	Jharkhand	Male	298	171	127	973	491	482	49.5
		Female	675	320	355				
17.	Karnataka	Male	473	194	279	1090	427	663	60.8
		Female	617	233	384				

18.	Kerala	Male	391	239	152	1168	706	462	39.6	W_r
		Female	777	467	310					itten
19.	Lakshadweep	Male	0	0	0	0	0	0	-	Written Answers to
		Female	0	0	0					<i>зwе</i> г
20.	Madhya Pradesh	Male	0	0	0	0	0	0	-	s to
		Female	0	0	0					
21.	Maharashtra	Male	6296	4665	1631	15443	11341	4102	26.6	
		Female	9147	6676	2471					
22.	Manipur	Male	63	44	19	133	98	35	26.3	
		Female	70	54	16					[13]
23.	Meghalaya	Male	38	31	7	87	61	26	29.9	[13 August, 2014]
		Female	49	30	19					ust,
24.	Mizoram	Male	1	1	0	13	11	2	15.4	201.
		Female	12	10	2					<u>±</u>
25.	Nagaland	Male	78	18	60	170	60	110	64.7	
		Female	92	42	50					Un
26.	Odisha	Male	1076	299	777	3983	798	3185	80.0	star
		Female	2907	499	2408					red
27.	Puducherry	Male	20	12	8	50	34	16	32.0	Unstarred Questions
		Female	30	22	8					stion
28.	Punjab	Male	407	118	289	736	178	558	75.8	78
		Female	329	60	269					71

1	2	3	4	5	6	7	8	9	10
29.	Rajasthan	Male	1423	1150	273	3893	3290	603	15.5
		Female	2470	2140	330				
30.	Sikkim	Male	146	96	50	278	166	112	40.3
		Female	132	70	62				
31.	Tamil Nadu	Male	1095	578	517	3212	2020	1192	37.1
		Female	2117	1442	675				
32.	Tripura	Male	144	37	107	567	105	462	81.5
		Female	423	68	355				
33.	Uttar Pradesh	Male	2317	1410	907	3857	2305	1552	40.2
		Female	1540	895	645				
34.	Uttarakhand	Male	428	190	238	730	303	427	58.5
		Female	302	113	189				
35.	West Bengal	Male	1316	570	746	4956	1851	3105	62.7
		Female	3640	1281	2359				
	Total for Boys (M)		25702	15428	10274				
	Total for Girls (F)		39336	22714	16622				
	Grand Total (M+F)		65038	38142	26896	65038	38142	26896	41.4

Note: Source of Data is State Crime Records Bureaux (SCRBx),

[RAJYA SABHA]

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^(*) Zero indicates states did not update information. NCRB is constantly reminding States to update

Statement
Yearwise Information on Missing/Traced/Untraced Children for the year 2013

Sl. No. State	Sex	No. of	Total	Total	Statewise	Statewise	Statewise	%
		Missing	Traced	Un-traced	Total Missing	Total Traced	Total	Untraced
		Children		(4-5)	(M+F)	(M+F)	Un-traced	
							(M+F)	
1 2	3	4	5	6	7	8	9	10
1. Andaman and Nicobar Islands	Male	14	7	7	37	23	14	37.8
	Female	23	16	7				
2. Andhra Pradesh	Male	2121	991	1130	5712	2682	3030	53.0
	Female	3591	1691	1900				
3. Arunachal Pradesh	Male	12	0	12	22	0	22	100.0
	Female	10	0	10				
4. Assam	Male	394	167	227	1059	432	627	59.2
	Female	665	265	400				
5. Bihar	Male	0	0	0	0	0	0	
	Female	0	0	0				
6. Chandigarh	Male	46	3	43	136	14	122	89.7
	Female	90	11	79				
7. Chhattisgarh	Male	847	423	424	2771	1227	1544	55.7
	Female	1924	804	1120				

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1	2	3	4	5	6	7	8	9	10	74
8.	Dadra and Nagar Haveli	Male	4	1	3	6	2	4	66.7	
		Female	2	1	1					Writ
9.	Daman and Diu	Male	0	0	0	0	0	0		ten .
		Female	0	0	0					4nsv
10.	Delhi	Male	3286	1908	1378	7181	3939	3242	45.1	Written Answers to
		Female	3895	2031	1864					to
11.	Goa	Male	68	50	18	159	112	47	29.6	
		Female	91	62	29					
12.	Gujarat	Male	973	581	392	2801	1371	1430	51.1	R AJ
		Female	1828	790	1038					YA
13.	Haryana	Male	21	6	15	45	13	32	71.1	[RAJYA SABHA]
		Female	24	7	17					HA
14.	Himachal Pradesh	Male	131	79	52	256	140	116	45.3	
		Female	125	61	64					
15.	Jammu and Kashmir	Male	136	74	62	289	155	134	46.4	
		Female	153	81	72					U_{i}
16.	Jharkhand	Male	0	0	0	0	0	0	-	nstai
		Female	0	0	0					rred
17.	Karnataka	Male	161	50	111	318	107	211	66.4	Unstarred Questions
		Female	157	57	100					estio
		remate	137	31	100					

18.	Kerala	Male	473	333	140	1305	900	405	31.0	W_r
		Female	832	567	265					itter
19.	Lakshadweep	Male	0	0	0	0	0	0	-	Written Answers to
		Female	0	0	0					swei
20.	Madhya Pradesh	Male	0	0	0	0	0	0	-	rs to
		Female	0	0	0					
21.	Maharashtra	Male	5874	3776	2098	15334	9413	5921	38.6	
		Female	9460	5637	3823					
22.	Manipur	Male	25	19	6	36	30	6	16.7	
		Female	11	11	0					[13]
23.	Meghalaya	Male	0	0	0	0	0	0	-	[13 August, 2014]
		Female	0	0	0					ust,
24.	Mizoram	Male	0	0	0	0	0	0	-	201.
		Female	0	0	0					4
25.	Nagaland	Male	77	20	57	177	45	132	74.6	
		Female	100	25	75					Un
26.	Odisha	Male	661	212	449	2539	615	1924	75.8	star
		Female	1878	403	1475					red
27.	Puducherry	Male	20	19	1	49	46	3	6.1	Unstarred Questions
		Female	29	27	2					stion
28.	Punjab	Male	23	3	20	42	7	35	83.3	$\mathcal{S}_{\mathcal{K}}$
		Female	19	4	15					75
										5 1

1	2	3	4	5	6	7	8	9	10
29.	Rajasthan	Male	879	495	384	2192	1176	1016	46.4
		Female	1313	681	632				
30.	Sikkim	Male	48	9	39	124	41	83	66.9
		Female	76	32	44				
31.	Tamil Nadu	Male	1090	630	460	3271	1979	1292	39.5
		Female	2181	1349	832				
32.	Tripura	Male	100	9	91	372	31	341	91.7
		Female	272	22	250				
33.	Uttar Pradesh	Male	0	0	0	0	0	0	-
		Female	0	0	0				
34.	Uttarakhand	Male	240	155	85	362	200	162	44.8
		Female	122	45	77				
35.	West Bengal	Male	0	0	0	0	0	0	-
		Female	0	0	0				
	Total for Boys (M)		17792	10070	7722				
	Total for Girls (F)		28871	14680	14191				
	GRAND TOTAL (M+F)		46663	24750	21913	46595	24700	21895	47.0

Note: Source of Data is State Crime Records Bureaux (SCRBx),

Note: Data not received from Bihar, Jharkhand, Karnataka, Madhya Pradesh, Meghalaya, Uttar Pradesh and West Bengal

[RAJYA SABHA]